97

- (b) who are the persons with designations authorised to use it; and
- (c) whether there is any proposal to withdraw them and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) There is only one twin-Saloon for the use of the President of India. In addition, there are 333 bogie (8-wheelers) 14 (6-wheelers) and 422 (4-Wheelers) Inspection Carriages on all the Zonal Railways and Production Units.

- (b) Depending upon the need/exigency of work, all officers of the Railways are authorised to use Inspection Carriages.
- (c) No, Sir. To discontinue use of the inspection carriages is not considered to be in the interest of Railway working.

Naming of a Central agricultural institution in the name of late Chowdhary Charan Singh

470. SHRI SATYA PRAKASH MALA VIYA: Will the Minister of AGRICUL TURE be pleased to state:

- (a) whether there is any proposal under Government's consideration to name a Central agriculture institution in memory of the great Kisan Leader Late Chow dhary Charan Singh; and
- (b) if so the details thereof; and if not, whether Government would consider the said proposal?

THE MINTSTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MALLIKARJUN): (a) No, Sir.

(b) Does hot arise.

Running of Ganga-Cauvery Express train

- 471. SHRI SATYA PRAKASH MALA VIYA: Will the Minister of RAILWAYS be pleased to state:
- (a) whether there is any proposal under Government's consideration to make

- Ganga-Cauvery Express train connecting Varanasi-Madras a daily train;
- (b) if so, when it is likely to be effective; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRR MALLIKARJUN): (a) No Sir.

- (b) Does not arise.
- (c) Due to operational and resource constraints.

New labour policy

- 472. SHRI SATYA PRAKASH MA LAVIYA: Will the Minister of LAB OUR be pleased to state:
- (a) whether Government propose to consider the suggestions for evolving out a new labour policy, if so, what would be its major thrust; and
 - (b) if not, the reasons therefor?

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LABOUR (SHRI K. RAMAMURTHY): (a) and (b) The question of formulating a new industral relations law was discussed at the 29th Session of the Indian Labour Conference held in April 1990. In pursuance of its recommendations a bipartite committee under the chairmanship of Shri G. Rama-nujam was set up to formulate specific proposals in this rgard. The report of the Committee is proposed to be discussed in the next session of the Indian Labour Conference.

Manifold increase in expenditure of irrigation projects

- 473. SHRI SANTOSH BAGRODIA: Will the Minister of WATER RESOUR CES be pleased to state:
- (a) whether it is a fact that many schemes sanctioned in the name of Development could not be completed in time due